

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH
COURT-VI

Item No. 605
IB-186/ND/2023

IN THE MATTER OF:

M/s. Avon Containers Pvt. Ltd.

...PETITIONER

Vs.

M/s. Air Vision India Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 06.02.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Adv. Jitender Kalra, Adv. Tarun Aggarwal.

For the Respondent/Corporate Debtor :Mr. Akhil Shankhwar and Mr. Ankit Srivastava Advocates

ORDER

Pleadings are complete. List the matter for the argument on **01.03.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)